

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:713

ANSWERED ON:27.11.2012

HOTELS AND RESORTS IN NDMC AREA

Bundela Shri Jeetendra Singh;Pandurang Shri Munde Gopinathrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the resorts and hotels (big and small) running under the New Delhi Municipal Council(NDMC), area-wise;
- (b) the details of such resorts and hotels running even after the expiry of their licences;
- (c) whether crores of rupees of NDMC remain outstanding on several resorts and hotels;
- (d) if so, the details thereof the action taken by NDMC against them and the outcome thereon;
- (e) whether the Government is contemplating to cancel all of their licences; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The details of hotels furnished by New Delhi Municipal Council are as under:

- (i) M/s. C.J. International(Le Meridian), Windsor Place.
- (ii) M/s. Bharat Hotel (The Lalit), Barakhamba Road.
- (iii) M/s. Indian Hotels Co.(The Taj Mahal), Man Singh Road.
- (iv) M/s. Sun Air (The Metropolitan), Kali Bari Marg, Gole Market.
- (v) M/s. Prominent Hotels (The Connaught), Shaheed Bhagat Singh Marg.
- (vi) M/s. Gesture Hotels and Foods (P) Ltd., Chankyapuri.
- (vii) M/s. Girdhar Bhagat & Co. (P) Ltd. (Asian Hotel), Janpath Lane.

(b): The licences in respect of the hotels mentioned at sl. no.(vi) and (vii) above, have expired.

(c) to (f): The licence fee with interest is due from the following three licensees/occupants:

- (i) M/s. C.J. International (Le Meridian Hotel)
- (ii) M/s. Girdhar Bhagat & Co. (Asian Hotel)
- (iii) M/s. Prominent Hotel (The Asian)

The matter regarding taking action for eviction, recovery and cancellation of licenses against all three hotels by NDMC is sub-judice.